

15. Shivpuri
16. Sidhi
17. Surguja
18. Tikamgarh
9. Manipur
1. Manipur (Central)
2. Manipur (East)
3. Manipur (North)
4. Manipur (South)
5. Manipur (West)
6. Tangnoupal
- 10 Meghalaya
1. East Garo Hills
2. West Garo Hills
3. Jaintia Hills
4. West Khasi Hills
11. Nagaland
1. Tuensang
12. Orissa
1. Balasore
2. Bolangir
3. Boudh Khondmals
(Phulbani)
13. Rajasthan
1. Jaisalmer
2. Sirohi
14. Sikkim
1. Gangtok
2. Gyalshing
3. Mangan
4. Namchi
15. Tripura
1. North Tripura
2. South Tripura
3. West Tripura
16. Uttar Pradesh
1. Banda
2. Chamoli
3. Fatehpur
4. Hamirpur
5. Jalaun
6. Jaunpur
7. Pauri Garhwal
8. Sultanpur
9. Tehri Garhwal
10. Uttar Kashi
11. Kanpur Dehat
17. West Bengal
1. Bankura
2. Cooch Behar

3. Darjeeling
4. Jalpaiguri
5. Malda

18. Andaman & Nicobar Islands
1. Nicobar Islands

19. Arunachal Pradesh
1. Kameng
2. Siang
3. Subansiri
4. Tirap

20. Lakshadweep
1. Lakshadweep

21. Mizoram
1. Aizwal
2. Lunglez

22. Dadra & Nagar Haveli
1. Dadra & Nagar Haveli.

[English]

Import of Crude Oil

2172. SHRI ANANTA PRASAD SETHI : Will the Minister of PETROLEUM be pleased to state :

(a) whether recently some agreements for the import of crude oil in the year 1985-86 have been signed ;

(b) if so, the names of the countries with whom agreements have been signed ; and

(c) the quantity of crude oil to be imported from each country as well as the foreign exchange required for this purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

- (a) Yes Sir.
(b) and (c)

Country	Quantity (Million tonnes)
1. Iraq	2.35
2. Soviet Union	3.00
3. Iran	2.00
4. Abu Dhabi	0.50
5. Oman	0.50
6. Nigeria	0.175

Excepting for the quantity imported from USSR for which payment is made in

rupees, foreign exchange outgo for import of balance crude oil is estimated to be about 1120 million.

Guidelines for Selection/Appointment of Non-Officials as Chairmen of Public Undertakings

2173. SHRI SANAT KUMAR MANDAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there exist any guidelines for the selection and appointment of non-officials as Chairmen of the various public sector undertakings under his Ministry as regards their qualifications, educational and others, and their standing in the particular line of the industry/manufacture ;

(b) if so, the details thereof and if not, the reasons therefor ; and

(c) the authority which ultimately clears the appointment of such Chairmen—his Ministry or the Ministry of Finance under whom the Bureau of Public Enterprises functions ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :

(a) to (c). The general policy is that the Board of Directors of a public enterprise should normally be headed by a Chairman-Cum-Managing Director, unless, in a particular case, it is considered expedient to have a part-time Chairman. No specific qualifications or experience or standing in a particular industry have been laid down by Government for selection of part-time Chairman. However, the selection of part-time Chairman is based on the recommendation of the Public Enterprises Selection Board and the appointment is made by the administrative Ministry with the approval of the Appointments Committee of the Cabinet.

Complaint Against Danapur Cantonment Executive Officer

2174. SHRI HANNAN MOLLAH. Will the Minister of DEFENCE be pleased to state :

(a) the total number of complaints received by the Patna Branch of CBI from

public and elected members of Cantonment Board, Danapur against Danapur Cantonment Executive Officer ;

(b) the number of cases disposed of; and

(c) the time by which the pending complaints would be disposed ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO):

(a) to (c) The information is being collected and will be laid on the Table of the House.

Oil Production

2175 SHRI MOHANLAL PATEL : Will the Minister of PETROLEUM be pleased to state :

(a) whether oil production is not keeping pace with the domestic demand ;

(b) if so, the actual gap between demand and supply at present ; and

(c) the steps taken to bridge this gap ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c) : The production and requirement of crude oil in the recent past has been as under :—

	(Fig. in Million Tonnes)	
	Production	Requirement
1982-83	21.06	37.89
1983-84	26.02	39.55
1984-85	21.10	30.74
(Apr.-Dec)		

The shortfall in production is made up by import of crude oil and petroleum products.

Some of the steps to increase indigenous production are :—

(i) Use of enhanced oil recovery techniques ;

(ii) Intensification of work-over operations ;

(iii) Intensification of exploration in less precisely known geological regions